

**F.No. A. 12034/SSC/02/2018-Ad.III(B)**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
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Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K.Puram  
New Delhi-110066  
Dated/6/06/2021

**To,**

All successful candidates of CGLE- 2018, selected for the post of Inspector (CGST, PO & Examiner) and TA in CBIC (**through CBIC's website**).

**Subject:** Combined Graduate Level Examination 2018- Verification of Options/Preferences, and final chance for exercising options for left-out candidates – reg.

Sir/Madam,

All the candidates are requested to view the Options/Preferences received from them for appointment to the post of Inspector (CGST, PO & Examiner) and TA in CBIC. It is requested that the Options/Preferences submitted by the candidates may be verified from the original Options/Preferences (not from revised Options, if any, as Options once exercised is final) and if any discrepancy is found, it may be brought to the notice of the undersigned through e-Mail only- [mohammad.ashif@nic.in](mailto:mohammad.ashif@nic.in), along-with the proof of original Options/Preferences on or before **23/06/2021** positively. The following information may also be furnished while bringing out discrepancies:

1. Name of the Candidate.
2. Father's name of the Candidate.
3. Date of Birth.
4. Residential Address.
5. Signature of the Candidate.

2. In view of the foregoing, it is also requested to those candidates whose options have not been received, to submit their options/preference by **23/06/2021** positively. It is also advised that the candidates who had already given their Options/Preferences **need not send their Options/Preferences again** so as to avoid multiple copies.

3. In addition to the above, there are certain candidates whose documents are not complete in some aspect or the other. The reason/remarks for such candidates are mentioned against their names. It is advised to such candidates to forward their original Preference Sheet along with the duly completed documents so that their Options/ Preferences could be considered. Otherwise, it would be presumed that they have not exercised their Options/ Preferences.



4. The consolidated list of Options/ Preferences exercised by the candidates along-with the remarks, if any, is enclosed at **Annexure- I, II, III & IV** for Inspector (CGST, PO & Examiner) and TA respectively. The list of Cadre Controlling Authorities and their Codes is enclosed at **Annexure- A**.

**Encl:** As above

Yours faithfully

 16.06.2021

**(Mohammad Ashif)**

Under Secretary to the Govt. of India

Tel. 26162780

**Annexure A****LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBIC**

<b>S.No.</b>	<b>Name of Cadre Controlling Authority</b>	<b>Code of Cadre Controlling Authority</b>
<b>A.</b>	<b>CGST</b>	
1.	Bangalore	A
2.	Bhopal	B
3.	Bhubaneshwar	C
4.	Chandigarh	D
5.	Chennai	E
6.	Cochin/ Thiruvananthapuram	F
7.	Delhi	G
8.	Goa	H
9.	Hyderabad	I
10.	Jaipur	J
11.	Kolkata	K
12.	Lucknow	L
13.	Mumbai	M
14.	Pune	N
15.	Ranchi	O
16.	Shillong	P
17.	Vadodara	Q
<b>B.</b>	<b>Customs</b>	
18.	Chennai Customs Zone	R
19.	Cochin/ Thiruvananthapuram Customs Zone	S
20.	Goa Customs Zone	T
21.	Kolkata Customs Zone	U
22.	Mumbai-I Customs Zone	V
23.	Vishakhapatnam Customs Zone	W
<b>C.</b>	<b>Directorates</b>	
24.	Directorate General of Performance Management	@